

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 6620 OF 2003

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

MAHINDRA & MAHINDRA LTD.

Respondent(s)

Date: 09/05/2014 This Appeal was called on for pronouncement of judgment today.

For Appellant(s)

Mr. R.P. Bhatt, Sr. Adv.
Mr. Arijit Prasad, Adv.
Ms. Shalini Kumar, Adv.
Mr. B. Krishna Prasad, Adv.

For Respondent(s)

Mr. Gaurav Goel, Adv.
for Mr. E.C. Agrawala, Adv.

Hon'ble Mr. Justice Sudhansu Jyoti Mukhopadhaya pronounced the judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice J. Chelameswar.

The appeal is allowed in terms of the signed reportable judgment.

JUDGMENT

[Meenakshi]

Court Master

[Usha Sharma]

Court Master

[Signed reportable judgment is placed on the file]